

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:580
ANSWERED ON:06.05.2015
EDUCATIONAL INSTITUTIONS IN MCDS
Simha Shri Prathap

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the key recommendations of Sachar Committee on Social, Economic and Educational status of the Muslim Community and the follow up action taken by the Government thereon;
- (b) the details of PM's new 15 point programme for the welfare of minorities;
- (c) the details of educational institutions established in the Minority Concentration Districts (MCDs) in the aftermath of Sachar Committee Report and the Prime Minister's new 15-point programmes for minorities, State-wise;
- (d) the number of students enrolled and teachers given employment in various institutions; and
- (e) the steps taken by the Government for effective functioning of these institutions?

Answer

MINISTER OF MINORITY AFFAIRS (Dr. NAJMA A. HEPTULLA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 580 to be answered on 06.05.2015 asked by Shri Prathap Simha regarding "Educational Institutions in MCDs"

(a): A High Level Committee under the Chairmanship of Justice (Retired) Rajinder Sachar was constituted by the Prime Minister's Office on 09th March, 2005 for preparation of a comprehensive report on the social, economic and educational status of the Muslim community of India. The Committee submitted its report on 17th November, 2006 and made 76 recommendations. Out of them, 72 recommendations were accepted by the Government, 3 were not accepted and one recommendation was deferred. On the 72 accepted recommendations, the Government took 43 decisions by clubbing together recommendations of similar nature.

These decisions have been grouped under Education; Skill Development; Access to credit; Special development initiatives; Measures for affirmative action; Waqf; and Miscellaneous categories. Majority of the decisions have been implemented. The details of the recommendations, decisions and status of implementation of decisions are available on Ministry's website www.minorityaffairs.gov.in.

(b): The Prime Minister's New 15 Point Programme for the welfare of minorities is an overarching programme covering many schemes of other Ministries/Departments with an aim to ensure that the benefits of various government schemes for the under privileged reach the minority communities. It provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for the minorities. Under this programme, 24 schemes/ programmes of the 11 Ministries/Departments are covered.

The objectives of the programme are:(a) Enhancing opportunities for education;(b) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs; (c) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and (d) Prevention and control of communal disharmony and violence.

(c): As per available information, Ministry of Human Resource Development (MHRD) has supported construction of 16,065 Primary Schools, 8,151 Upper Primary Schools and 555 Kasturba Gandhi Balika Vidyalaya in minority concentration areas. Further, they have also opened 21,486 Primary Schools, 11,871 Upper Primary Schools and 864 Secondary Schools in minority concentration areas. In addition, Ministry of Minority Affairs has also sanctioned construction of 1,184 schools and 12 Degree Colleges in minority concentration areas under Multi-sectoral Development Programme. The State-wise details are given at Annexure.

(d) & (e): Education being the State subject, these educational institutions are managed by the respective State Governments. This Ministry neither maintains data of enrollment of students nor gives employment to the teachers.